

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

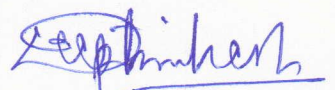
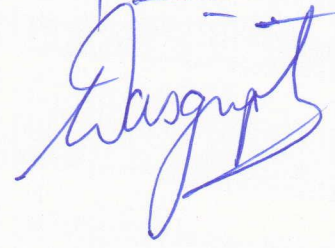
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.

V/s.
M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dr. Dheer Minkesh	Advocate for petitioners	
2	Rup Dasgupta	Advocate for the Respondents	

Order

C.P. No. 75/CLB/MAH/2010

1. Ld. Counsels of both the sides are present. The Registry is directed to give a certified copy of order dated 24.08.2016 passed by NCLT, Mumbai Bench, titled as C.A 226/2011 in C.P. 75/2010.
2. Since the copy of an order is not available to the respective Ld. Counsels, therefore the matter is required to be adjourned for due compliance.
3. Next date for hearing is fixed on 21.11.2016, duly announced in the court.

Dated: 22.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)